



తెలంగాణ రాజ పత్రము
THE TELANGANA GAZETTE

PART- II EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 12]

HYDERABAD, WEDNESDAY, JANUARY 31, 2018.

NOTIFICATIONS BY HEADS OF DEPARTMENTS, Etc.

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JUDICIAL NOTIFICATIONS

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

THE 'GENDER SENSITIZATION AND SEXUAL HARASSMENT OF WOMEN AT THE HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH (PREVENTION, PROHIBITION AND REDRESSAL) REGULATIONS, 2013 NOMINATION OF SMT. KONDAVEETI SATYAVATI, MEMBER.

NOTIFICATION NO. 2/SO/2018

- Read:-
1. High Court's Notification No.11/SO/2015, dated: 19.02.2015.
 2. Gazette Notification No. 59-A, dated: 09.03.2015 of the State Government of Telangana.
 3. Gazette Notification No.191, dated: 19.08.2015 of the State Government of Telangana.
 4. Gazette Notification No.43, dated: 17.06.2016 of the State Government of Telangana.
 5. High Court's Notification No.29/SO/2016, dated: 20.10.2016.
 6. Gazette Notification No.55, dated: 03.04.2017 of the State Government of Telangana.
 7. High Court's Notification No.35/SO/2017, dated: 29.11.2017.

R.O.C.NO. 761/SO-1/2000.- In Partial modification of the proceedings and Gazette notifications read above, and in exercise of the powers conferred by Regulation 4(2) of Chapter II of the Gender Sensitization and Sexual Harassment of Women at the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh (Prevention, Prohibition and Redressal) Regulations, 2013, the Hon'ble the Acting Chief Justice of High Court of Judicature at Hyderabad is pleased to nominate Smt. Kondaveeti Satyavati in place of Smt. Sunitha Krishnan as Member in the High Court Gender Sensitization and Internal Complaints Committee (GSICC). The committee consists of the following Hon'ble Judges and other members:

1. The Hon'ble Sri Justice P.V. Sanjay Kumar Judge, High Court of Judicature at Hyderabad.	Chairperson
2. The Hon'ble Sri Justice M. Seetharama Murthi Judge, High Court of Judicature at Hyderabad.	Member
3. The Hon'ble Smt. Justice Kongara Vijaya Lakshmi Judge, High Court of Judicature at Hyderabad.	Member
4. Mrs. D. Pramada, Advocate, High Court of Judicature at Hyderabad.	Member
5. Sri G. Elisha, Advocate, High Court of Judicature at Hyderabad.	Member
6. Ms. Manjari S. Ganu, Advocate, High Court of Judicature at Hyderabad.	Member
7. Smt. M. Bhagyasri, Advocate, High Court of Judicature at Hyderabad.	Member
8. Smt. Kondaveeti. Satyavati, Bhumiika Women's Collective, Hyderabad.	Member
9. Sri P. Rama Krishna, Deputy Registrar, High Court of Judicature at Hyderabad.	Member
10. Smt. M. Santhi Vardhani, Deputy Registrar, High Court of Judicature at Hyderabad.	Member Secretary

The said Orders shall come into force with effect from 31.01.2018.

Hyderabad,
31-01-2018

(Sd/-)
Registrar General.

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